

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Rev. No. 1365 of 2018

Nem Chand Mahto @ Nema Mahto & Ors. Petitioners
Versus

State of Jharkhand Opp. Party

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : Mrs. J. Mazumdar, Advocate

For the State : Mr. Ashok Kumar, APP

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

11/07.09.2021: As prayed for, as a last chance, list this case after two weeks.

(Rajesh Kumar, J.)

Ravi/-